

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA.No./21/380/2015
Dated: 05/10/2018

BETWEEN:

K. Chandrakala,
W/o. Late Maheshwar,
Aged about 58 years,
Occ: Housewife,
R/o. 3-105/2/A, Srilakshminagar Colony,
Boduppal, Hyderabad, Telangana.

..... Applicant

AND

1. Union of India,
The Chief Work Manager,
South Central Railways,
Carriage (W) Shop,
Lalaguda, Secunderabad.
2. K. Madhuramma, W/o. Late Maheshwar,
Aged about 60 years,
Occ: Housewife,
R/o. 4-2-119, Nacharam Village,
Hyderabad.

..... Respondents

Counsel for the Applicant : Mrs. G. Uma Rani, Advocate
Counsel for the Respondents : Mrs. A.P. Lakshmi, SC for Rlys.
Mrs. B. Prashanthi, for R2

CORAM

Hon'ble Mr. B.V. Sudhakar, Admin. Member
Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

ORAL ORDER
{Per Hon'ble Mr. B.V. Sudhakar, Admin. Member}

Counsel for the Respondents present.

2. No representation for the applicant even though the matter is listed under the caption for dismissal. The OA is therefore, dismissed for non-prosecution. No costs.

(SWARUP KUMAR MISHRA)
JUDL.MEMBER

(B.V.SUDHAKAR)
ADMN. MEMBER

Dated the 05th October, 2018
(Dictated in the Open Court)

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